

**HIGH COURT OF MADHYA PRADESH: JABALPUR**

**VED PRAKASH  
REGISTRAR GENERAL**

**JABALPUR**

D.O.No. 196 /Confdl./2015  
II-2-44/2011

Dated 10<sup>th</sup> March, 2015

Subject :- "International Conference on Global Environmental Issues" scheduled to be held on 14<sup>th</sup> -15<sup>th</sup> March, 2015 at Vigyan Bhawan, New Delhi.

Ref. :- DOL dated, 18.11.2014, of Hon'ble Shri Justice Swatanter Kumar, Hon'ble Chairperson, National Green Tribunal addressed to Hon'ble the Chief Justice.

Dear Shri *Kumar*

In connection with the subject and reference cited above, I am to state that, Hon'ble the Chief Justice has been pleased to nominate following Judicial Officers to participate in the "**International Conference on Global Environmental Issues**" scheduled to be held on **14<sup>th</sup> -15<sup>th</sup> March, 2015 at Vigyan Bhawan, New Delhi :-**

1. Smt. Renuka Kanchan, V ADJ, Gwalior.
2. Shri Navneet Kumar Godha, III ADJ, Ratlam.
3. Shri Raja Ram Bhartiya, I ADJ, Mungaoli, District Ashoknagar.
4. Shri Gangacharan Sharma, I CJ-I & CJM, Ujjain.
5. Smt. Archana Singh, II CJ-I, Sehore.

Yours sincerely,

*[Handwritten Signature]*  
10-03-15

✓(VED PRAKASH)

To,  
Shri Sanjay Kumar,  
Registrar General,  
National Green Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
**NEW DELHI-110001.**

Endt. No. 197 /Confdl./2015  
II-2-44/2011

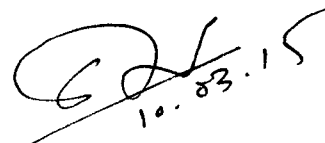
Dated 10<sup>th</sup> March, 2015

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
  1. Smt. Renuka Kanchan, V ADJ, Gwalior.
  2. Shri Navneet Kumar Godha, III ADJ, Ratlam.
  3. Shri Raja Ram Bhartiya, I ADJ, Mungaoli, District Ashoknagar.
  4. Shri Gangacharan Sharma, I CJ-I & CJM, Ujjain.
  5. Smt. Archana Singh, II CJ-I, Sehore.

**For information and compliance.**

- After attending the Conference, the nominated judicial officers are requested to intimate the Registry about their participation in the Conference.
  - **For further details please contact, Registrar General, NGT at Phone No. 011-23077900, Fax No. 011-23077931.**
3. The District & Sessions Judge, **Ratlam / Ashoknagar / Gwalior / Ujjain / Sehore** for information & necessary action. You are directed to send confirmation of receiving of this communication immediately, by Fax.
  4. The Director, MPSJA, Jabalpur for information.
  5. PS to Hon'ble Shri Justice Swatanter Kumar, Chairperson, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi- 110 011 for placing the same before His Lordship's kind information.

  
10.03.15

**(VED PRAKASH)  
REGISTRAR GENERAL**